

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22183/2026 BLAPL/7663/2026	MD. AZAD VS STATE OF ODISHA	UMAKANTA BARIK VS	CHAMPUA /169 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000297/2026
2	D-BLAPL/22190/2026 BLAPL/7664/2026	GOURAV DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TITILAGARH /225 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000284/2026
3	D-BLAPL/22193/2026 BLAPL/7665/2026	REJOICE NAYAK @ SAHIL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /368 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000040/2026
4	D-BLAPL/22079/2026 BLAPL/7666/2026	BANTI KUMAR VS UNION OF INDIA (N.C.B.)	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /2 /2021 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000012/2021
5	D-BLAPL/22081/2026 BLAPL/7667/2026	DEBADATTA DAS @ DEBU @ DEBADUTTA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /63 /2026 J.M.F.C., BETANATI(Mayurbhanj) CT/0000163/2026
6	D-BLAPL/22195/2026 BLAPL/7668/2026	GOURAV DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TITILAGARH /226 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000285/2026
7	D-BLAPL/18977/2026 BLAPL/7669/2026	SARAT CHANDRA SAMANTARAY @ SARAT SAMANTARAY @ KALIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /103 /2013 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000049/2018
8	D-BLAPL/22248/2026 BLAPL/7670/2026	DIPU @ MANOJ KUMAR PAIKARAY VS STATE OF ODISHA	SANATAN DAS VS	JAJPUR TOWN /312 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0001589/2026
9	D-BLAPL/22322/2026 BLAPL/7671/2026	BABLU KUMAR SAHU @ BABUL KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /443 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000017/2026
10	D-BLAPL/22334/2026 BLAPL/7672/2026	DILESWAR @ MANTU BHUE VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /116 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000606/2026
11	D-BLAPL/12794/2026 BLAPL/7673/2026	DEEPAK BARIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /138 /2026 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000007/2026

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12	D-BLAPL/22352/2026 BLAPL/7674/2026	RAMAKANTA PARIDA @ MAKARA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /118 /2024 A.D.J., SORO(Baleshwar) ST/0000177/2025
13	D-BLAPL/22139/2026 BLAPL/7675/2026	SOHAN SAHU VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	JAGANNATHA PRASAD /138 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000220/2026
14	D-BLAPL/22381/2026 BLAPL/7676/2026	ANUBHAB BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /329 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000590/2026
15	D-BLAPL/22388/2026 BLAPL/7677/2026	CHANCHAL BAGHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BANIGOCHA /22 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000055/2026
16	D-BLAPL/22389/2026 BLAPL/7678/2026	GIRIDHAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /175 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000606/2026
17	D-BLAPL/22398/2026 BLAPL/7679/2026	ALTAF TARA @ MUNA @ APPO VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /179 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000742/2026
18	D-BLAPL/22405/2026 BLAPL/7680/2026	GOBINDA DEHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /224 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000481/2026
19	D-BLAPL/18872/2026 BLAPL/7681/2026	MD. ASHIK VS UNION OF INDIA (NCB)	SARADA PRASAD DASH VS	NCB BHUBANESWAR /1 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000009/2025
20	D-BLAPL/19171/2026 BLAPL/7682/2026	MUKESH ORAM VS STATE OF ODISHA	SANJUKTA MUNDA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
21	D-BLAPL/22413/2026 BLAPL/7683/2026	PRASANT @ PRASANTA MIRDHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /47 /2026 ADDL.SSESSIONS JUDGE CUM SPL JUDC ST/0000022/2026
22	D-BLAPL/21261/2026 BLAPL/7684/2026	JAGYAN BHOI VS UNION OF INDIA(NCB)	JITENDRA SAMANTARAY VS	NCB BHUBANESWAR /11 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000157/2025
23	D-BLAPL/21718/2026	RAGHUNATH PRADHAN	SACHIKANTA DASH	SARANAKUL /79 /2018

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	BLAPL/7685/2026	VS STATE OF ODISHA	VS	A.D.J.,ODAGAON(Nayagarh) ST/0000203/2019
24	D-BLAPL/22437/2026 BLAPL/7686/2026	SURYANARAYAN POLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /347 /2026 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga GR/0000276/2026
25	D-BLAPL/22406/2026 BLAPL/7687/2026	BASUDEV DASH VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /565 /2026 J.M.F.C.,SORO(Baleshwar) CT/0001104/2026
26	D-BLAPL/21799/2026 BLAPL/7688/2026	SURAT MEHER @ BUTHI VS STATE OF ODISHA	SK. ZAFARULLA VS	JAGDALPUR /53 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000017/2026
27	D-BLAPL/22058/2026 BLAPL/7689/2026	MUYA KUASI VS STATE OF ODISHA	DHANANJAYA MUND VS	MATHILI /52 /2026 DISTRICT AND SESSIONS JUDGE,MAL CT/0000054/2026
28	D-BLAPL/22071/2026 BLAPL/7690/2026	PRASSANA @ PRASHAN KUMAR PATRO VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	EOW,BHUBANESWAR /16 /2018 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000006/2025
29	D-BLAPL/22412/2026 BLAPL/7691/2026	BIJAY LIMA VS STATE OF ODISHA	PRADYUMNA KUMAR MOHANY VS	R.UDAYAGIRI /68 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000061/2025
30	D-BLAPL/22118/2026 BLAPL/7692/2026	BISWANATH ACHARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 JMFC, TUMUDIBANDHA(Kandhamal) 2(B)CC/0000010/2026
31	D-BLAPL/22121/2026 BLAPL/7693/2026	KARTIKESWAR BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000094/2026
32	D-BLAPL/22483/2026 BLAPL/7694/2026	SHREEKANTA KUMAR DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /45 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000072/2026
33	D-BLAPL/22124/2026 BLAPL/7695/2026	JIUDA MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ADVA /61 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000039/2026
34	D-BLAPL/20871/2026 BLAPL/7696/2026	KRUSHNA MAJHI VS	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /39 /2025 A.D.J.,BALLIGUDA(Kandhamal)

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35	D-BLAPL/22562/2026 BLAPL/7697/2026	STATE OF ODISHA DHIREN KUMAR BEHERA @ TUKUNA VS	JANMEJAYA KATIKIA VS	ST/0000052/2025 KABISURYANAGAR /20 /2018 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000002/2018
36	D-BLAPL/22122/2026 BLAPL/7698/2026	STATE OF ODISHA BELALSEN DIGAL VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000023/2026
37	D-BLAPL/22149/2026 BLAPL/7699/2026	STATE OF ODISHA SATISH @ TATOO SATHISH KUMAR VS	SANTOSH KUMAR DASH VS	BISSAMCUTTACK /31 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000004/2025
38	D-BLAPL/21508/2026 BLAPL/7700/2026	STATE OF ODISHA KRUPASINDHU MAHAPATRA @ PINKU VS	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /243 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000535/2026
39	D-BLAPL/22166/2026 BLAPL/7701/2026	STATE OF ODISHA SUBRAT BEHERA VS	BASANTA KUMAR DAS VS	CUTTACK VIGILANCE /6 /2026 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000011/2026
40	D-BLAPL/22281/2026 BLAPL/7702/2026	STATE OF ODISHA(VIG.) SHAHUL HAMEED PP VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000029/2026
41	D-BLAPL/22282/2026 BLAPL/7703/2026	STATE OF ODISHA SELVA KARTHK S @ SELVA KARTHIK. S VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000029/2026
42	D-BLAPL/22380/2026 BLAPL/7704/2026	STATE OF ODISHA ANUBHAB BEHERA VS	SURESH KUMAR JENA VS	BHANJPUR /146 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000599/2026
43	D-BLAPL/22462/2026 BLAPL/7705/2026	STATE OF ODISHA SUBHENDRA NARAYAN BHANJDEO VS	SHYAM MANOHAR VS	BIDANASI /13 /2022 2ND A.D.J.,CUTTACK(Cuttack) ST/0000215/2022
44	D-BLAPL/22026/2026 BLAPL/7706/2026	STATE OF ODISHA CHANDRASEKHAR SINGH @ TENGNU VS	CHITTA RANJAN MISHRA VS	BIRMAHARAJPUR /136 /2026 DISTRICT AND SESSIONS JUDGE,SONE Spl/0000068/2026
45	D-BLAPL/22290/2026 BLAPL/7707/2026	STATE OF ODISHA PRACHI @ PACHIA @ SIBU BEHERA VS	KAUSTUVA MOHANTY VS	ATHGARH /257 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000552/2026
		STATE OF ODISHA		

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46	D-CMP/32092/2026 CMP/1231/2026	GOURAHARI PATRA VS SIRISH DUTTA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000078/2010
47	D-CMP/34093/2026 CMP/1232/2026	LAXMI NARAYAN NAYAK VS CHANDRA SEKHAR NAYAK	SANJAY KUMAR PRADHAN VS	// 1ST ADDL CIVIL JUDGE(SD), BERHAMPUR CS/0000379/2019
48	D-CMP/28178/2026 CMP/1233/2026	KUMUDA CHANDRA @ NIRANJAN JENA VS SULAKHYANA JENA	MANORANJAN PADHI VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000147/2017
49	D-CMP/33752/2026 CMP/1234/2026	SUMIT RANJAN SAHOO VS PRAKASH CHANDRA SAHU	PRABIN DAS VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000968/2021
50	D-CMP/33832/2026 CMP/1235/2026	SRI RADHA KRISHNA RAAS MANDIR, BHUBANESWAR VS DEEPAK BHATTACHARYA	SUVASHISH PATTANAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) IA/0000001/2026
51	D-CMP/33680/2026 CMP/1236/2026	GIRISH CHANDRA BARISAL VS PRADIPT KUMAR BARISAL	NILA MADHAB PRAHARAJ VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0000648/2005
52	D-CMP/33803/2026 CMP/1237/2026	JAYANTI MAHANTA VS MAHENDRA KUMAR MAHANTA	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR Crp/0000001/2026
53	D-CMP/33584/2026 CMP/1238/2026	ABHIMANYU BARIK VS AMAR BARIK	PRAFULLA KUMAR KAR VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakali) CS/0000017/2021
54	D-CMP/34177/2026 CMP/1239/2026	SULOCHANA DEVI VS AGNIMITRA SEN	SASMITA NAYAK VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CMA/0000050/2025
55	D-CMP/33435/2026 CMP/1240/2026	DEBENDRA PARIDA VS JYOSTNAMOYEE JENA	SWARUP KUMAR PATNAIK VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000362/2012
56	D-CMP/29193/2026 CMP/1241/2026	SNEHA MANJARI DEHURY VS COLLECTOR, DEOGARH	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),DEOGARH(Debagarh) CS/0000005/2016
57	D-CMP/31843/2026	MANJU DEI	KRUPASINDHU SAHOO	//

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	CMP/1242/2026	VS NALU NAIK	VS	ADDL.CIVIL JUDGE (J.D.), DASPALLA(N
58	D-CMP/33487/2026	SAROJ KUMAR SWAIN	SAMBEET PATTANAYAK	CS/0000011/2026
	CMP/1243/2026	VS BIJAY KUMAR SWAIN	VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri)
59	D-CONTC/28473/2026	MAMATA PANIGRAHI	ADV.	Fao/0000010/2025
	CONTC/4578/2026	VS DR.N.THIRUMALA NAIK, IAS	VS	// 0
60	D-CONTC/30562/2026	SATYA NARAYAN NAYAK	SANDHYARANI PANI	// 0
	CONTC/4579/2026	VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	VS	// 0
61	D-CONTC/30617/2026	SARAT SAHOO	BASUDEV BARIK	// 0
	CONTC/4580/2026	VS SOVA SHARMA, IAS	VS	// 0
62	D-CONTC/30888/2026	BIDYADHAR BHATTA	ADV.	// 0
	CONTC/4581/2026	VS SANJAY KUMAR SINGH, I.A.S.	VS	// 0
63	D-CONTC/32183/2026	SANTOSH KUMAR DAS	ADV.	// 0
	CONTC/4582/2026	VS PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER, KENDRAPARA	VS	// 0
64	D-CONTC/32184/2026	RAMESH KUMAR SATAPATHY	SAIBRATA RATH	// 0
	CONTC/4583/2026	VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, ODISHA	VS	// 0
65	D-CONTC/32228/2026	TUSHAR KANT TAKRI	ADV.	// 0
	CONTC/4584/2026	VS ASWATHY S., IAS	VS	// 0
66	D-CONTC/32292/2026	CHUDAMANI DEBTA	SAROJA KANTA SAMAL	// 0
	CONTC/4585/2026	VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	VS	// 0
67	D-CONTC/32368/2026	ARJUNA MALLICK	ADV.	// 0
	CONTC/4586/2026	VS SHUBHA SARMA, IAS	VS	// 0
68	D-CONTC/32390/2026	SUSANTA KANHAR	ADV.	// 0
	CONTC/4587/2026	VS	VS	0

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69	D-CONTC/32430/2026 CONTC/4588/2026	SHUBHA SARMA, IAS SOMANATH BAGHASINGH VS AWASTHY S., IAS	ADV. VS	// // 0 //
70	D-CONTC/32442/2026 CONTC/4589/2026	BIRENDRA KUMAR MUDULI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
71	D-CONTC/32881/2026 CONTC/4590/2026	PRADEEP KUMAR ROUT VS PABITRA MOHAN BARIK, O.E.S.	ADV. VS	// 0 //
72	D-CONTC/2660/2026 CONTC/4591/2026	TAPAS KUMAR PASAYAT VS BHAKTA BASTAL JENA, PLANT MANAGER OF (OMFED), SALAPADA DAIRY	ADV. VS	// 0 //
73	D-CONTC/33273/2026 CONTC/4592/2026	CHHABI BEHERA VS SANJAY KUMAR SINGH, COMM. CUM SEC. TO GOVT. OF ODISHA	ADV. VS	// 0 //
74	D-CONTC/2661/2026 CONTC/4593/2026	M/S JAY ROAD WAYS, BHUBANESWAR VS BHAKTA BASTAL JENA, PLANT MANAGER OF (OMFED), SALAPADA DAIRY	ADV. VS	// 0 //
75	D-CONTC/33343/2026 CONTC/4594/2026	DR. ANSU PRAKASH NAIK VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVT OF ODISHA	SWAPNIL ROY VS	// 0 //
76	D-CONTC/33564/2026 CONTC/4595/2026	SANJUKTA SAHU VS DEEPAK KUMAR TETE, O.A.S.(J.B)	ADV. VS	// 0 //
77	D-CONTC/33576/2026 CONTC/4596/2026	UMAKANTA CHHOTARAY VS HEMANTA SHARMA, I.A.S.	ADV. VS	// 0 //
78	D-CONTC/32208/2026 CONTC/4597/2026	RABINARAYAN BARAD VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, BHUBANESWAR	ADV. VS	// 0 //
79	D-CONTC/32683/2026 CONTC/4598/2026	PRAMOD KUMAR PATRA VS SUBHA SARMA, IAS, SECRETARY WATER RESOURCES DEPARTMENT	ADV. VS	// 0 //

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80	D-CONTC/32684/2026 CONTC/4599/2026	DWIJARAJ NAIK VS ARINDAM DAKUA ,IAS, DIRECTOR OF MUNICIPAL ADMINISTRATION-CUM- ADDL. SECY. H AND U.D. DEPARTMENT	ADV. VS	// 0 //
81	D-CONTC/30936/2026 CONTC/4600/2026	ROHITA KUMAR MOHANTA VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/31856/2026 CONTC/4601/2026	SUBASH CHANDRA BEHERA VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/32912/2026 CONTC/4602/2026	ABHAYA KUMAR MALLA VS SANJAY KUMAR SINGH, SECRETARY WORKS DEPARTMENT	ADV VS	// 0 //
84	D-CONTC/32913/2026 CONTC/4603/2026	SUKADEV DAS VS SANJAY KUMAR SINGH, SECRETARY WORKS DEPTT.	ADV VS	// 0 //
85	D-CONTC/32915/2026 CONTC/4604/2026	SUKANTI SAHOO VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //
86	D-CONTC/30744/2026 CONTC/4605/2026	RAGHUNANDAN SINGH VS LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/30781/2026 CONTC/4606/2026	SUBHASH CHANDRA NAYAK VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.,ODISHA	ADV VS	// 0 //
88	D-CONTC/31148/2026 CONTC/4607/2026	PRASANTA KUMAR MEKAP VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
89	D-CONTC/31969/2026 CONTC/4608/2026	LOKANATH KAR VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
90	D-CONTC/23929/2026 CONTC/4609/2026	GADADHARA BISWAL VS ASHOK KUMAR DHAL, GENERAL MANAGER, M.C.L,ANGUL	GOUTAM KUMAR ACHARYA VS	// 0 //
91	D-CONTC/26776/2026	BIBHUTI BHUSAN SAHOO	ADV.	//

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	CONTC/4610/2026	VS SOVA SHARMA, (I.A.S.),ADDL. CHIEF SECY. TO GOVT. WATER RESOURCES DEPT.	VS	0 //
92	D-CONTC/28069/2026 CONTC/4611/2026	TIKESWAR BISWAL VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
93	D-CONTC/31043/2026 CONTC/4612/2026	DHARANIDHAR PRADHAN VS SOVA SHARMA, I.A.S.	BASUDEV BARIK VS	// 0 //
94	D-CONTC/31088/2026 CONTC/4613/2026	SOBHAN AGARWAL VS KSHIROD CHANDRA NAG, TAHASILDAR, BHAWANIPATNA	SMITA RANJAN PATNAIK VS	// 0 //
95	D-CONTC/31471/2026 CONTC/4614/2026	PRAFULLA KUMAR MOHAPATRA VS N.THIRUMALA NAIK, IAS	Sushree Sangita Pasayat VS	// 0 //
96	D-CONTC/31312/2026 CONTC/4615/2026	PARAMANANDA SAMAL VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
97	D-CONTC/30818/2026 CONTC/4616/2026	GOURANGA CHARAN DALAI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //
98	D-CONTC/32698/2026 CONTC/4617/2026	DHANANJAY MARNDI VS RASHMI RANJAN NAYAK, ADDITIONAL SECRETARY AND DIRECTOR, CAD PIM, WATER RESOURCES DEPARTMENT, ODISHA	ADV. VS	// 0 //
99	D-CONTC/30805/2026 CONTC/4618/2026	MAHENDRA MUKHI@MAHENDRA KUMAR MUKHI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //
100	D-CONTC/31012/2026 CONTC/4619/2026	LALIT MOHAN BISWAL VS BHUPENDRA SINGH POONIA, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/30377/2026 CONTC/4620/2026	SABITA NISHANK VS HEMANTA SHARMA, IAS	ADV. VS	// 0 //
102	D-CONTC/30558/2026 CONTC/4621/2026	JALADHAR SETHY VS	STHITI DAS VS	// 0

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103	D-CONTC/30803/2026 CONTC/4622/2026	ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA SHANKAR MUKHI@SANKARSAN MUKHI VS	STHITI DAS VS	// // ()
104	D-CONTC/30582/2026 CONTC/4623/2026	ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA KHIROD BIHARI JENA VS	STHITI DAS VS	// // ()
105	D-CRLA/20497/2026 CRLA/666/2026	ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA KALYANPURI GANDHI CHOUDHURY VS	HEMANTA KUMAR MUND VS	// BHUBANESWAR VIGILANCE /18 /1998 SPECIAL JUDGE,BHUBANESWAR(Khor
106	D-CRLA/15498/2026 CRLA/667/2026	STATE OF ODISHA(VIG.) SUKANTA KISAN VS	BIJAYA KUMAR RAGADA VS	TR/0000042/2012 MAHULPALI /73 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR
107	D-CRLA/18517/2026 CRLA/668/2026	STATE OF ODISHA DEEPAK KUMAR SAHOO @ DIPU VS	SUNIL KUMAR PANDA VS	Spl/0000026/2023 LINGARAJ P.S. /154 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
108	D-CRLA/19844/2026 CRLA/669/2026	STATE OF ODISHA ARJUNA PRADHAN VS	AMLAN SHAKTI PAUL VS	CT/0000255/2025 ATHAMALLIK /131 /2020 A.D.J.,ATHAMALIK(Anugul)
109	D-CRLA/20336/2026 CRLA/670/2026	STATE OF ODISHA RAHUL GHADEI VS	MANOJ KUMAR PANDA VS	CT/0000003/2021 JAJPUR ROAD /683 /2025 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur)
110	D-CRLA/20506/2026 CRLA/671/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	VS	Spl/0000183/2025 ATHGARH /74 /2006 SPECIAL JUDGE,ATHGARH(Cuttack)
111	D-CRLA/17241/2026 CRLA/672/2026	STATE OF ODISHA DEBENDRA BHUE@DEBEN VS	BIJAYA KUMAR RAGADA VS	Spl/0000008/2020 SASON /130 /2021 SPECIAL JUDGE (POCSO), SAMBALPUR
112	D-CRLA/20256/2026 CRLA/673/2026	STATE OF ODISHA KAMALAKANTA PRADHAN @ SIPULA VS	RAJAT KUMAR PANDA VS	Spl/0000044/2021 TANGI /176 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C
113	D-CRLA/20693/2026 CRLA/674/2026	STATE OF ODISHA SUMANTA DIGAL VS	AKSHAYA KUMAR SAHOO VS	Spl/0000133/2024 RAIKIA /24 /2019 SPECIAL JUDGE (POCSO), PHULBANI(K
		STATE OF ODISHA		Spl/0000022/2019

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114	D-CRLA/20264/2026 CRLA/675/2026	HARI SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	UDALA /169 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000155/2025
115	D-CRLMA/18843/2026 CRLMA/78/2026	SUMIT KUMAR DAS VS STATE OF ODISHA	ANUPAM DASH VS	BARIPADA TOWN /590 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001072/2025
116	D-CRLMA/22150/2026 CRLMA/79/2026	A.S.SINDHU @SINDHU A.S. VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	JHIRPANI P.S. /187 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001340/2024
117	D-CRLMC/22213/2026 CRLMC/2432/2026	AMIR KHAN @ MD.AMIR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /223 /2021 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001043/2021
118	D-CRLMC/22493/2026 CRLMC/2433/2026	PRAYAS KANTI SAMAL VS STATE OF ODISHA	ASWINI PATNAIK VS	BHADRAK RURAL /307 /2016 S.D.J.M.,BHADRAK(Bhadrak) ICC/0000013/2026
119	D-CRLMC/20616/2026 CRLMC/2434/2026	NIMAIN PANDA VS STATE OF ODISHA	ASWINI KUMAR SAHOO VS	/ /0 J.M.F.C.,KEONJHAR(Kendujhar) 2(B)CC/0000012/2011
120	D-CRLMC/21720/2026 CRLMC/2435/2026	KARTIK CHANDRA SAHOO @ KARTIK SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	BHANDARIPOKHARI /209 /2017 J.M.F.C. II BHADRAK(Bhadrak) GR/0001611/2017
121	D-CRLMC/22234/2026 CRLMC/2436/2026	SUDHAKAR MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /54 /2016 A.D.J.,ATHAGARH(Cuttack) ST/0000096/2025
122	D-CRLMC/22296/2026 CRLMC/2437/2026	SALMA BEGUM @ THAKUR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /606 /2015 S.D.J.M.,BARGARH(Bargarh) CT/0001571/2015
123	D-CRLMC/22331/2026 CRLMC/2438/2026	UTTAM @ UTTAM KU PRADHAN VS STATE OF ODISHA	RAJA PANDA VS	PATTAPUR (ASKA) /81 /2023 A.D.J.,BERHAMPUR(Ganjam) ST/0000211/2023
124	D-CRLMC/19216/2026 CRLMC/2439/2026	KULAMANI DAS VS STATE OF ODISHA	BHARAT JALLI VS	CHANDRASEKHARPUR /8 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000027/2026
125	D-CRLMC/19676/2026	SESHA MEHER	AKSHAYA KUMAR SAHOO	PADAMPUR /334 /2025

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	CRLMC/2440/2026	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) GR/0001252/2025
126	D-CRLMC/20035/2026 CRLMC/2441/2026	UMESH SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /193 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000066/2023
127	D-CRLMC/21691/2026 CRLMC/2442/2026	SK. MANTAJ @ SK. MAMTAZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /307 /2021 A.D.J.,JALESWAR(Baleshwar) Spl/0000245/2021
128	D-CRLMC/21280/2026 CRLMC/2443/2026	BABAJI @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	AIR FIELD P.S. /182 /2020 J.M.F.C.,BHUBANESWAR(Khordha) CT/0003961/2020
129	D-CRLMC/22673/2026 CRLMC/2444/2026	RAVI@NAGA REDI RAMA RAO@NAGIREDI RABI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA TOWN /155 /2026 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000322/2026
130	D-CRLMC/22134/2026 CRLMC/2445/2026	SATYABRATA SAHU@SATYA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /74 /2026 ADDL.SESSION JUDGE CUM SPL.,JUDGE Spl/0000147/2026
131	D-CRLMC/21842/2026 CRLMC/2446/2026	RANJAN SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /68 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000038/2019
132	D-CRLMC/22529/2026 CRLMC/2447/2026	LAXMAN KUMAR BEHERA VS STATE OF ODISHA(VIG.)	SOUMYA MISHRA VS	BHUBANESWAR VIGILANCE /1 /2017 SPECIAL JUDGE(VIG),BHUBANESWAR(R) TR/0000006/2020
133	D-CRLMC/21861/2026 CRLMC/2448/2026	DAYANIDHIA NAHAK @ NAIK VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	NAYAGARH SADAR /14 /2026 SPECIAL JUDGE (POCSO), BALASORE(B) Spl/0000006/2026
134	D-CRLMC/17157/2026 CRLMC/2449/2026	SATYA SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BONAI /41 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000044/2021
135	D-CRLMC/21959/2026 CRLMC/2450/2026	DUKHABANDHU PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HANDAPA /124 /2019 S.D.J.M.,ATHMALLIK(Anugul) GR/0000364/2019
136	D-CRLMC/22522/2026 CRLMC/2451/2026	ADHIR KUMAR DEY@ADHIR DEY VS	ABHISEK MOHANTY VS	JALESWAR /398 /2026 J.M.F.C.,JALESWAR(Baleshwar)

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137	D-CRLMP/19858/2026 CRLMP/976/2026	STATE OF ODISHA SON OF THE INFORMANT VS	SK. ZAFARULLA VS	CT/0000490/2026 SORO /363 /2026 ()
138	D-CRLMP/22041/2026 CRLMP/977/2026	STATE OF ODISHA JUNESH NAIK VS	PRAVASH CHANDRA JENA VS	// / /0 ()
139	D-CRLMP/22276/2026 CRLMP/978/2026	STATE OF ODISHA INFORMANT VS	TUSHAR KANTA NAYAK VS	// / /0 ()
140	D-CRLMP/22589/2026 CRLMP/979/2026	STATE OF ODISHA PRADYUMNA KUMAR VS	ARIJEET MISHRA VS	// BHARATPUR PS /717 /2024 ()
141	D-CRLMP/13946/2026 CRLMP/980/2026	STATE OF ODISHA PRADYUMNA KUMAR BEBARTA VS	SIDHARTH SANKAR MOHAPATRA VS	// / /0 ()
142	D-CRLMP/18466/2026 CRLMP/981/2026	STATE OF ODISHA INFORMANT VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 ()
143	D-CRLMP/21528/2026 CRLMP/982/2026	STATE OF ODISHA CHANDRAMANI PALAI VS	SUNIL KUMAR PALAI VS	// / /0 J.M.F.C.,PURI(Puri)
144	D-CRLMP/16858/2026 CRLMP/983/2026	STATE OF ODISHA KHULANA PRADHAN VS	DIPTIMAYEE LENKA VS	ICC/0000270/2021 // ()
145	D-CRLMP/20355/2026 CRLMP/984/2026	STATE OF ODISHA CAPDEAL REALTY CARE PVT. LTD. BHUBANESWAR VS	LINGARAJ SARANGI VS	// / /0 ()
146	D-CRLMP/20633/2026 CRLMP/985/2026	STATE OF ODISHA CAPDEAL REALTY CARE PVT. LTD. BHUBANESWAR VS	LINGARAJ SARANGI VS	// / /0 ()
147	D-CRLMP/21972/2026 CRLMP/986/2026	STATE OF ODISHA SUSMITA MOHANTY VS	RAKESH BEHERA VS	// / /0 ()
		STATE OF ODISHA		//

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148	D-CRLMP/21240/2026 CRLMP/987/2026	RASMITA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	/ /0 () //
149	D-CRLMP/22682/2026 CRLMP/988/2026	KABIRAJ PRADHAN VS SUPDT. OF POLICE (VIGILANCE), CUTTACK VIGILANCE CELL DIVISION, CUTTACK	MANAS KUMAR CHAND VS	/ /0 () //
150	D-CRLMP/18511/2026 CRLMP/989/2026	M/S. SKY AUTOMOBILES VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	/ /0 () //
151	D-CRLREV/20687/2026 CRLREV/494/2026	CHARCHIT MOHANTY VS ARUNDHATI SAHANI	DWARIKA PRASAD MOHANTY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000100/2025
152	D-CRLREV/22316/2026 CRLREV/495/2026	SAGAR KHANDELWAL VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	SINGHADWAR PS /31 /2026 J.M.F.C.,PURI(Puri) CRMC/0000010/2026
153	D-CRLREV/21684/2026 CRLREV/496/2026	BIKRAMADITYA LENKA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	CDA-II /42 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000307/2024
154	D-CRLREV/22571/2026 CRLREV/497/2026	SOUMENDRA MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LINGARAJ P.S. /96 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000313/2024
155	D-CRLREV/22317/2026 CRLREV/498/2026	BISWANATH MOHARANA VS BRANCH MANAGER, BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK,BHADRAK	NILAM SWAIN VS	/ /0 A.D.J.,BHADRAK(Bhadrak) CRA/0000053/2010
156	D-EXP/30451/2026 EXP/84/2026	JAGADISH MOHAPATRA VS N.B.S.RAJPUT, I.A.S.	ADV. VS	/ / () //
157	D-EXP/29383/2026 EXP/85/2026	BASANTA KUMAR SINGH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	/ / () //
158	D-FAO/30695/2026 FAO/880/2026	DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD,SUNDARGARH VS SANGEETA MAHATO	G.P.DUTTA VS	/ / COMNR FOR EMPLOYEES COMPENSAT EC/0000020/2022
159	D-FAO/33737/2026	DILLIP KUMAR DALAI	AKASH KUMAR BORAL	/ /

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	FAO/881/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,,BHUBA
160	D-JCRLA/22475/2026 JCRLA/211/2026	SAMEER KERKETTA VS STATE OF ODISHA	ADV. VS	Gia/0000675/2014 RAIBAGA /63 /2020 1ST. A.D.J.,ROURKELA(Sundargarh)
161	D-JCRLA/22476/2026 JCRLA/212/2026	MANOJ KUMAR KANDI@MUNA VS STATE OF ODISHA	ADV. VS	ST/0000090/2020 SALIPUR /14 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
162	D-MACA/29844/2026 MACA/709/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS SUKANTA DAS	BIBEKANANDA UDGATA VS	Spl/0000011/2021 // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin
163	D-MACA/33704/2026 MACA/710/2026	SAKUNTALA SUBUDHI VS PRINCIPAL, GANDHI INSTITUTE FOR TECHNOLOGY, KHORDHA	PRADEEP KUMAR MISHRA VS	Mac/0000152/2018 // 9TH M.A.C.T., BHUBANESWAR(Khordha
164	D-MACA/19094/2026 MACA/711/2026	NABATI JUANGA VS BASANTA DEHURY	KAPILA CHARAN NAYAK VS	Mac/0000209/2023 // II MACT,CUTTACK(Cuttack)
165	D-MACA/33731/2026 MACA/712/2026	LATASUNDARI DUTTA VS NRUSHINGHA CHARAN PRADHAN	BISHNUBRATA SINGH VS	MIS.CASE/0000072/2016 // 3RD M.A.C.T., BHADRAK(Bhadrak)
166	D-MACA/31521/2026 MACA/713/2026	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS SUBASINI SAHOO	DAYANIDHI MISHRA VS	Mac/0000005/2009 // I MACT,KEONJHAR(Kendujhar)
167	D-MACA/30777/2026 MACA/714/2026	TATA AIG GENERAL INS. CO. LTD., MUMBAI VS BANITA JENA	RIMJHIMBALA PATI VS	Mac/0000252/2018 // 7TH M.A.C.T.,BHUBANESWAR(Khordha
168	D-MACA/32779/2026 MACA/715/2026	M/S.SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR VS SUMITRA MALIK	PRASANTA KUMAR MAHALI VS	Mac/0000091/2020 // I MACT,BALASORE(Baleshwar)
169	D-MACA/16261/2026 MACA/716/2026	SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS PARBATI PATTI	PRASANTA KUMAR MAHALI VS	Mac/0000369/2019 // 1ST M.A.C.T., CUTTACK(Cuttack)
170	D-MATA/33555/2026 MATA/250/2026	RASHMITA TRIPATHY@ NANDA VS	MANAS KUMAR CHAND VS	Mac/0000289/2022 // JUDGE FAMILY COURT,KHURDA(Khoro

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171	D-RPFAM/33761/2026 RPFAM/203/2026	CHITTA RANJAN TRIPATHY ABHISEK CHOUDHURY VS JULENDRI SAHOO	HRUDANANDA MOHAPATRA VS	CP/0000154/2023 // JUDGE FAMILY COURT,KHURDA(Khor Crp/0000353/2024
172	D-RPFAM/25522/2026 RPFAM/204/2026	DILLIP KUMAR RATH VS RASMIBALA RATH @ MISHRA	DIPTIRANJAN MOHAPATRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000029/2023
173	D-RSA/33436/2026 RSA/374/2026	PRAFULLA MAHARANA VS KALYANI MAHARANA @ OJHA	MANAS RANJAN PADHI VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000092/2025
174	D-TRP(C)/26379/2026 TRP(C)/231/2026	SMITIKA PANDA VS SWETANK DEVAPRIYA MISHRA	UMA SHANKAR PATEL VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000049/2026
175	D-TRPCRL/18748/2026 TRPCRL/63/2026	MANAS KUMAR DEY VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	DHAMNAGAR /151 /2013 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0001335/2013
176	D-WA/24694/2026 WA/1016/2026	MACHHUA HO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
177	D-WA/33417/2026 WA/1017/2026	STATE OF ODISHA VS DIPANJALI MOHANTY	DEBASIS TRIPATHY,A.G.A VS	// 0 //
178	D-WA/33420/2026 WA/1018/2026	STATE OF ODISHA VS RAJESH KUMAR GURU	ARABINDA TRIPATHY,A.G.A VS	// 0 //
179	D-WA/33419/2026 WA/1019/2026	STATE OF ODISHA VS RADHA KRUSHNA PATTNAIK	SASWAT DAS,A.G.A VS	// 0 //
180	D-WA/33057/2026 WA/1020/2026	MANAGING DIRECTOR AND CEO , CANARA BANK,KARNATAKA VS KHAGESWAR APAT	GYANA RANJAN MAHAPATRA VS	// 0 //
181	D-WA/33520/2026 WA/1021/2026	BIBEKANANDA DAS VS AROBINDA BISWAL	SUBHADUTTA ROUTRAY VS	// 0 //

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182	D-WA/30962/2026 WA/1022/2026	PUNJAB NATIONAL BANK , NEW DELHI VS SUSANTA KUMAR SWAIN	ANJAN KUMAR BISWAL VS	// 0 //
183	D-WP(C)/33736/2026 WP(C)/23636/2026	SUSHIL KUMAR MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
184	D-WP(C)/33733/2026 WP(C)/23637/2026	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
185	D-WP(C)/23649/2026 WP(C)/23638/2026	DILLIP KUMAR BEHERA VS THE ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE	UPASANA BAL VS	// 0 //
186	D-WP(C)/31961/2026 WP(C)/23639/2026	BULI BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
187	D-WP(C)/32413/2026 WP(C)/23640/2026	RAJESH KUMAR BHOI VS STATE OF ODISHA	BALGOPAL MISHRA VS	// 0 //
188	D-WP(C)/33861/2026 WP(C)/23641/2026	M/S ORISSA STEVEDORES LTD., CUTTACK VS DEPUTY DIRECTOR OF INCOME TAX, KARNATAKA	KAJAL SAHOO VS	// 0 //
189	D-WP(C)/33944/2026 WP(C)/23642/2026	M/S.PERFECT SOLUTION, CUTTACK VS THE AUTHORIZED OFFICER/MANAGER, CANARA BANK, SPECIALISED ARM BRANCH, CUTTACK	SAILAZA NANDAN DAS VS	// 0 //
190	D-WP(C)/29969/2026 WP(C)/23643/2026	JYOTI REKHA BEHURIA VS HUMAN RESOURCES DEPARTMENT	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
191	D-WP(C)/23650/2026 WP(C)/23644/2026	DILLIP KUMAR BEHERA VS THE ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE	UPASANA BAL VS	// 0 //
192	D-WP(C)/32655/2026 WP(C)/23645/2026	SAMBHUNATH BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
193	D-WP(C)/23657/2026	DILLIP KUMAR BEHERA	UPASANA BAL	//

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	WP(C)/23646/2026	VS THE ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE	VS	0 //
194	D-WP(C)/30352/2026	ISHWARA MEHER	TIKERAM MEHER	//
	WP(C)/23647/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/33924/2026	AMARENDRA KUMAR JENA	ATUL TRIPATHY	//
	WP(C)/23648/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/32728/2026	SANHITA MOHANTY	ANIL KUMAR DAS	//
	WP(C)/23649/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/33921/2026	BICHITRANANDA DASH	DILLIP KUMAR MOHAPATRA	//
	WP(C)/23650/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/32738/2026	GITANJALI BEHURA	LAMBODAR PRADHAN	//
	WP(C)/23651/2026	VS THE TAHASILDAR, PATTAMUNDAI,KENDRAPARA	VS	0 //
199	D-WP(C)/30886/2026	EXECUTIVE ENGINEER OF QUALITY CONTROL DIVISION, MAYURBHANJ	DEBENDRA KUMAR SAHOO, AGA	//
	WP(C)/23652/2026	VS ASST. PROVIDENT FUND COMMISSIONER AND ASSESSING OFFICER R.O, KEONJHAR	VS	0 //
200	D-WP(C)/33925/2026	SASMITA ROUT	ATUL TRIPATHY	//
	WP(C)/23653/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/32756/2026	SUVENDU SHEKHAR TRIPATHY	KRISHNA CHANDRA SAHU	//
	WP(C)/23654/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/33928/2026	SANJAY PATTANAYAK	ATUL TRIPATHY	//
	WP(C)/23655/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/33932/2026	SANJAY PATTANAYAK	ATUL TRIPATHY	//
	WP(C)/23656/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/31643/2026	CHINMAYA KUMAR GOCHHAYAT	SAROJA KANTA SAMAL	//
	WP(C)/23657/2026	VS	VS	0

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205	D-WP(C)/29402/2026 WP(C)/23658/2026	STATE OF ODISHA REEMA SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// // 0 //
206	D-WP(C)/31113/2026 WP(C)/23659/2026	MADHU @ MADHUSUDAN JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
207	D-WP(C)/32518/2026 WP(C)/23660/2026	UCHHABA SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
208	D-WP(C)/31153/2026 WP(C)/23661/2026	JYOTINDRA SINGH DEO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
209	D-WP(C)/28400/2026 WP(C)/23662/2026	LAXMI NARAYANA PADHI VS STATE OF ODISHA	LAXMI NRUSINGHA SAHU VS	// 0 //
210	D-WP(C)/30637/2026 WP(C)/23663/2026	KHEER KUMARI PATEL VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
211	D-WP(C)/32530/2026 WP(C)/23664/2026	ANJAN KUMAR DAS VS STATE OF ODISHA	STHITAPRAGYAN NAYAK VS	// 0 //
212	D-WP(C)/33506/2026 WP(C)/23665/2026	POONAM MAHANAND VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
213	D-WP(C)/33866/2026 WP(C)/23666/2026	JENAMANI NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
214	D-WP(C)/30411/2026 WP(C)/23667/2026	KANKA TUDU VS STATE OF ODISHA	ASUTOSH SAHOO VS	// 0 //
215	D-WP(C)/32855/2026 WP(C)/23668/2026	NATABAR NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //

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216	D-WP(C)/30812/2026 WP(C)/23669/2026	M/S.ADVENTO COMMUNICATION, BHUBANESWAR VS UNION OF INDIA	SIVA SANKAR CHAINI VS	// 0 //
217	D-WP(C)/34190/2026 WP(C)/23670/2026	ABHIRAM CARETAKING AND EXPERT SERVICES, BHUBANESWAR VS REGISTRAR, CIVIL COURTS BALANGIR, BALANGIR	SUDARSHAN NANDA VS	// 0 //
218	D-WP(C)/34082/2026 WP(C)/23671/2026	UDAYANATH SWAIN VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
219	D-WP(C)/33345/2026 WP(C)/23672/2026	DEBAKI BHATRA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
220	D-WP(C)/33683/2026 WP(C)/23673/2026	M/S. ARSS INFRASTRUCTURE PROJECTS LTD.,MANCHESWAR INDUSTRIAL ESTATE, BHUBANESWAR VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	ABHINAV MOHANTY VS	// 0 //
221	D-WP(C)/32211/2026 WP(C)/23674/2026	AAHWAN INSTITUTE OF HEALTH SCIENCE, BHADRAK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
222	D-WP(C)/33742/2026 WP(C)/23675/2026	SANJUKTA CHAND VS THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA ,BHUBANESWAR	SUSANTA KUMAR BARAL VS	// 0 //
223	D-WP(C)/24221/2026 WP(C)/23676/2026	SRI. BUDHIGHARA THAKURANI BIJE, GANJAM VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
224	D-WP(C)/33171/2026 WP(C)/23677/2026	BANSIDHAR PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
225	D-WP(C)/16999/2026 WP(C)/23678/2026	DR.MAMATA SUKLA VS STATE OF ODISHA	VS	// 0 //
226	D-WP(C)/33193/2026 WP(C)/23679/2026	TRILOCHAN SETH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
227	D-WP(C)/34100/2026	BIRAT CHANDRA DAGARA	SUDARSHAN NANDA	//

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	WP(C)/23680/2026	VS STATE GOVT. OF ODISHA	VS	0 //
228	D-WP(C)/34088/2026	PRABHASINI DIGAL	AVIJIT MISHRA	//
	WP(C)/23681/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/32760/2026	JAYAKRUSHNA MISHRA	KRISHNA CHANDRA SAHU	//
	WP(C)/23682/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/33860/2026	FAKIR CHARAN GIRI	AKSHAYA KUMAR SAHOO	//
	WP(C)/23683/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/33134/2026	KANHU MAJHI	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/23684/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/29407/2026	NIBEDITA BARIK	SHIBANI SHANKAR PRADHAN	//
	WP(C)/23685/2026	VS CHAIRMAN, CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
233	D-WP(C)/34380/2026	GOBINDA CHARAN NAYAK	M/S	//
	WP(C)/23686/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/34406/2026	SURENDRA NAYAK	M/S	//
	WP(C)/23687/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/34381/2026	DAITARI NAYAK	M/S	//
	WP(C)/23688/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/33899/2026	SAROJA KUMAR NAYAK	SUBHADUTTA ROUTRAY	//
	WP(C)/23689/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/33926/2026	DURGA PRASAD MAHARANA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/23690/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/34420/2026	ALAKA MAHAPATRA @ ALAKA MOHAPATRA	IPSIT AUROBINDO ACHARYA	//
	WP(C)/23691/2026	VS	VS	0

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239	D-WP(C)/29948/2026 WP(C)/23692/2026	STATE OF ODISHA SUSHREE SANGITA GIRI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //
240	D-WP(C)/32624/2026 WP(C)/23693/2026	JASMINI BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
241	D-WP(C)/29952/2026 WP(C)/23694/2026	SUSHANTA PADHI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
242	D-WP(C)/32758/2026 WP(C)/23695/2026	SAROJ KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
243	D-WP(C)/33109/2026 WP(C)/23696/2026	DILLIP KUMAR NAYAK VS THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, SUNDARGARH	VS	// 0 //
244	D-WP(C)/33498/2026 WP(C)/23697/2026	POONAM MAHANAND VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
245	D-WP(C)/31233/2026 WP(C)/23698/2026	BANAMALI PRADHAN VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
246	D-WP(C)/33442/2026 WP(C)/23699/2026	IBALARISHISHA KHYRIEM VS ABHISHEK DAS	AFRAAZ SUHAIL VS	// 0 //
247	D-WP(C)/33225/2026 WP(C)/23700/2026	SRIKANTA PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
248	D-WP(C)/34151/2026 WP(C)/23701/2026	NABA KISHORE MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
249	D-WP(C)/33867/2026 WP(C)/23702/2026	PRASANT KUMAR BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //

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250	D-WP(C)/33140/2026 WP(C)/23703/2026	KABITA MALLA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/33468/2026 WP(C)/23704/2026	M/S SUPERIOR CONSTRUCTION (P) LTD., SUNDARGARH VS UNION OF INDIA	ASHISH KUMAR SAMAL VS	// 0 //
252	D-WP(C)/32622/2026 WP(C)/23705/2026	SISIR KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
253	D-WP(C)/29951/2026 WP(C)/23706/2026	MONALISA PADHIARY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
254	D-WP(C)/33296/2026 WP(C)/23707/2026	BINAPANI DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
255	D-WP(C)/32617/2026 WP(C)/23708/2026	NARAYAN JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
256	D-WP(C)/32545/2026 WP(C)/23709/2026	SARITA BAGHA VS RUTURAJ ADABAR	JUGALA KISHORE PANDA VS	// 0 //
257	D-WP(C)/34101/2026 WP(C)/23710/2026	MAHESWAR PRADHAN VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
258	D-WP(C)/33800/2026 WP(C)/23711/2026	NARAYAN MASHRA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
259	D-WP(C)/34102/2026 WP(C)/23712/2026	MADHAB PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
260	D-WP(C)/33573/2026 WP(C)/23713/2026	BAPUN PARIDA VS THE MANAGER, HR, NTPC, ANGUL	SUNIL KUMAR PANDA VS	// 0 //
261	D-WP(C)/34074/2026	BRUNDABAN MAHANAND	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/23714/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33451/2026	BHARAT SAHU	ABINASH NAYAK	//
	WP(C)/23715/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/34441/2026	DR. SUBHASISH SAHU	SAMEER KUMAR DAS	//
	WP(C)/23716/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/34223/2026	SAJJAN PODDAR	ATUL TRIPATHY	//
	WP(C)/23717/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/34189/2026	BIKASH XAXA	RABI NARAYAN BEHERA	//
	WP(C)/23718/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/28608/2026	BINOD KUMAR PANIGRAHI	BIJAYA KUMAR ROUTRAY	//
	WP(C)/23719/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/34226/2026	SAJJAN PODDAR	ATUL TRIPATHY	//
	WP(C)/23720/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/31376/2026	TUNU NAYAK	KEDAR KUMAR DASH	//
	WP(C)/23721/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/34216/2026	SAJJAN PODDAR	ATUL TRIPATHY	//
	WP(C)/23722/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/33664/2026	PATNAIK CONSULTANCY PVT.LTD.,BHUBANESWAR	BIDYALOK MOHAPATRA	//
	WP(C)/23723/2026	VS INDIAN BANK ASSOCIATION AND OTHERS, MUMBAI	VS	0 //
271	D-WP(C)/29400/2026	PRITHWIRAJ BISWAL	SHIBANI SHANKAR PRADHAN	//
	WP(C)/23724/2026	VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
272	D-WP(C)/31507/2026	SANGHAMITRA BHOI	SUBRAT SATPATHY	//
	WP(C)/23725/2026	VS	VS	0

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273	D-WP(C)/33714/2026 WP(C)/23726/2026	IDBI BANK LIMITED, MUMBAI JADUNATH HEMBRAM VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// // 0 //
274	D-WP(C)/34086/2026 WP(C)/23727/2026	PUSPANJALI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
275	D-WP(C)/29405/2026 WP(C)/23728/2026	FAKIR MOHAN BISHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
276	D-WP(C)/33937/2026 WP(C)/23729/2026	BINAY RAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
277	D-WP(C)/33744/2026 WP(C)/23730/2026	SUSHANTA KUMAR SINGHDEO VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	// 0 //
278	D-WP(C)/30949/2026 WP(C)/23731/2026	DEEPAK KUMAR AGRAWAL VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
279	D-WP(C)/34424/2026 WP(C)/23732/2026	SUBRAT KUMAR SARANGI VS ODISHA HYDRO POWER CORPORATION LTD., BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
280	D-WP(C)/33176/2026 WP(C)/23733/2026	GOVERING BODY OF PLUS 3 KASHI BISWANATH MAHAVIDYALAYA, PAIKASHI, ANKUR VS STATE OF ODISHA	ANIL DANANDA MOHAPATRA VS	// 0 //
281	D-WP(C)/34439/2026 WP(C)/23734/2026	GHANASHYAM MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
282	D-WP(C)/33941/2026 WP(C)/23735/2026	RINARANI KANHAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
283	D-WP(C)/33177/2026 WP(C)/23736/2026	UMASANKAR VIDYALAYA, PUBEI, PURI VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //

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284	D-WP(C)/34423/2026 WP(C)/23737/2026	SUBRAT KUMAR SENAPATI VS ODISHA HYDRO POWER CORPORATION LTD, BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
285	D-WP(C)/34073/2026 WP(C)/23738/2026	CHANDRA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/33915/2026 WP(C)/23739/2026	DEEPTI RANI CHAUDHURY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
287	D-WP(C)/33748/2026 WP(C)/23740/2026	LALITENDU JENA VS RESERVE BANK OF INDIA	BRUNDABAN ROUT VS	// 0 //
288	D-WP(C)/33933/2026 WP(C)/23741/2026	KSHETRABASI NAYAK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
289	D-WP(C)/32454/2026 WP(C)/23742/2026	SUCHITRA DEI VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
290	D-WP(C)/33901/2026 WP(C)/23743/2026	SMRUTIRANI PANDA VS INDIAN OVERSEAS BANK, ANNA SALAI, CHENNAI	RAMDAS ACHARY VS	// 0 //
291	D-WP(C)/34299/2026 WP(C)/23744/2026	GULMAKI DALWAZI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
292	D-WP(C)/34405/2026 WP(C)/23745/2026	SUNANDA KUMAR PATRA VS THE CENTRAL BOARD OF DIRECT TAXES CBDT, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
293	D-WP(C)/33919/2026 WP(C)/23746/2026	MANAGING COMMITTEE LATHIPADA HIGH SCHOOL, LATHIPADA, GANJAM VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
294	D-WP(C)/34218/2026 WP(C)/23747/2026	PRATIMA JENA VS STATE OF ODISHA	JAMINI KANTA BHUYAN VS	// 0 //
295	D-WP(C)/33948/2026	M/S KESHARI ESTATES PVT. LTD., KHARAVELA NAGAR, KHURDA	SUDEEP KUMAR SARANGI	//

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	WP(C)/23748/2026	VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	VS	0 //
296	D-WP(C)/33622/2026 WP(C)/23749/2026	BASANTA PANDA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
297	D-WP(C)/34442/2026 WP(C)/23750/2026	NARAHARI PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
298	D-WP(C)/34268/2026 WP(C)/23751/2026	NANDI KISHOR SAHU VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
299	D-WP(C)/34172/2026 WP(C)/23752/2026	M/S DAKHINAKALI TRADERS, GANJAM VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LIMITED, BHUBANESWAR	KRISHNA CHANDRA SAHU VS	// 0 //
300	D-WP(C)/34271/2026 WP(C)/23753/2026	PREMANANDA MAHALING VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
301	D-WP(C)/34179/2026 WP(C)/23754/2026	M/S.DURGA ENTERPRISES, GANJAM VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD., BHUBANESWAR	KRISHNA CHANDRA SAHU VS	// 0 //
302	D-WP(C)/34448/2026 WP(C)/23755/2026	AYEELIN DUNG DUNG VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
303	D-WP(C)/34412/2026 WP(C)/23756/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
304	D-WP(C)/34296/2026 WP(C)/23757/2026	M/S KALINGA VIKASH, CUTTACK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
305	D-WP(C)/34399/2026 WP(C)/23758/2026	M/S SUNITA NAIK, D.KORAL, RAYAGADA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
306	D-WP(C)/33254/2026 WP(C)/23759/2026	GANDHARB CHARAN BEHERA VS	KUNAL KUMAR SWAIN VS	// 0

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307	D-WP(C)/34203/2026 WP(C)/23760/2026	STATE OF ODISHA MONALISA MANSINGH VS	SANGRAM JENA VS	// // 0
308	D-WP(C)/33845/2026 WP(C)/23761/2026	STATE OF ODISHA SHANTANU KUMAR SAHOO VS	SIDHARTH SHANKAR PADHY VS	// // 0
309	D-WP(C)/30328/2026 WP(C)/23762/2026	STATE OF ODISHA BIMBADHAR PANDA VS	DEBABRATA DAS VS	// // 0
310	D-WP(C)/34376/2026 WP(C)/23763/2026	UNION OF INDIA RAMESH CHANDRA NAYAK VS	SUBHADUTTA ROUTRAY VS	// // 0
311	D-WP(C)/33931/2026 WP(C)/23764/2026	STATE OF ODISHA M/S KESHARI ESTATES PVT LTD VS	SUDEEP KUMAR SARANGI VS	// // 0
312	D-WP(C)/32491/2026 WP(C)/23765/2026	ODISHA REAL ESTATE REGULATORY AUTHORITY DOLESWAR BEHERA VS	SRINIBASH SATAPATHY VS	// // 0
313	D-WP(C)/32725/2026 WP(C)/23766/2026	STATE OF ODISHA RAJ KUMAR DEHURI VS	KEDAR CHANDRA SARANGI VS	// // 0
314	D-WP(C)/30730/2026 WP(C)/23767/2026	STATE OF ODISHA NIHAREEKA BARIK VS	SHIBANI SHANKAR PRADHAN VS	// // 0
315	D-WP(C)/34373/2026 WP(C)/23768/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI SIDDHARTHA PATNAIK VS	PRITISH MOHAPATRA VS	// // 0
316	D-WP(C)/33730/2026 WP(C)/23769/2026	STATE OF ODISHA MADHUSUDAN MAJHI VS	SUBRAT KUMAR DAS VS	// // 0
317	D-WP(C)/34227/2026 WP(C)/23770/2026	STATE OF ODISHA RABINARAYAN PARIDA VS	SURENDRA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/33741/2026 WP(C)/23771/2026	SANJUKTA BAG VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
319	D-WP(C)/34361/2026 WP(C)/23772/2026	ASHISH KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
320	D-WP(C)/34378/2026 WP(C)/23773/2026	SANTOSH KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
321	D-WP(C)/34369/2026 WP(C)/23774/2026	PRADIPTA CHANDRA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
322	D-WP(C)/33277/2026 WP(C)/23775/2026	KRUSHNA PRIYA DEVI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
323	D-WP(C)/33807/2026 WP(C)/23776/2026	MALAYA KUMAR BISWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
324	D-WP(C)/34304/2026 WP(C)/23777/2026	BIJAYINI DANI VS UNION OF INDIA	JYOTI RANJAN DEO VS	// 0 //
325	D-WP(C)/31201/2026 WP(C)/23778/2026	RITA NAYAK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
326	D-WP(C)/34385/2026 WP(C)/23779/2026	KESHAB CHANDRA SHADANGI VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
327	D-WP(C)/34207/2026 WP(C)/23780/2026	DASARATHA BERIHA VS STATE OF ODISHA	SWETA DASH VS	// 0 //
328	D-WP(C)/34239/2026 WP(C)/23781/2026	KHAGESWAR MAHARNA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
329	D-WP(C)/34152/2026	RAMESH CHANDRA SETHI	PABITRA KUMAR DUTTA	//

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	WP(C)/23782/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/33499/2026	RAMACHANDRA PATRO	GYANA RANJAN SETHI	//
	WP(C)/23783/2026	VS STATE OF ODISHA	VS	() //
331	D-WPCRL/21657/2026	MANI MALLIK	ABHIJIT DAS	KUDANAGARI /170 /2026
	WPCRL/105/2026	VS STATE OF ODISHA	VS	() //
332	D-ABLAPL/22132/2026	RAJESH DHAL	BIKRAM KESHARI RAJ	BANKI /365 /2026
	ABLAPL/8888/2026	VS STATE OF ODISHA	VS	() //
333	D-ABLAPL/22136/2026	DANIEL KHARA	SUCHISMITA SARANGI	PADWA /49 /2025
	ABLAPL/8889/2026	VS STATE OF ODISHA	VS	() //
334	D-ABLAPL/22153/2026	DIPAK KUMAR BEHERA	ARUN KUMAR BUDHIA	MANCHESWAR P.S. /416 /2026
	ABLAPL/8890/2026	VS STATE OF ODISHA	VS	() //
335	D-ABLAPL/22271/2026	SHREEMATI SAHOO	TARA PRASAD MOHAPATRA	BRAHMAGIRI /209 /2026
	ABLAPL/8891/2026	VS STATE OF ODISHA	VS	() //
336	D-ABLAPL/16630/2026	RANJAN KUMAR ROUT	SURESH CHANDRA PRADHAN	MARSHAGHAI /22 /2026
	ABLAPL/8892/2026	VS STATE OF ODISHA	VS	() //
337	D-ABLAPL/20609/2026	JANEKA DIGAL	SNEHASISH BEHERA	/ /0
	ABLAPL/8893/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
338	D-ABLAPL/21564/2026	SUSANTA KUMAR PATRA @ SUSHANT KUMAR PATRA	BIPLABA P.B. BAHALI	2(A)CC/0000016/2026
	ABLAPL/8894/2026	VS STATE OF ODISHA	VS	JAGATSINGPUR /532 /2026
339	D-ABLAPL/22214/2026	BANDHAN DIGAL	SIDDHARTH GOUTAM DAS	() //
	ABLAPL/8895/2026	VS STATE OF ODISHA	VS	PHIRINGIA /92 /2023
340	D-ABLAPL/22272/2026	SANJAY GUPTA	CHIRANJIB ROUT	() //
	ABLAPL/8896/2026	VS	VS	GOPALPRASAD /139 /2026

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341	D-ABLAPL/22278/2026 ABLAPL/8897/2026	STATE OF ODISHA TULU PRADHAN VS	PRAVASH CHANDRA JENA VS	// PURUSHOTTAMPUR /145 /2026 ()
342	D-ABLAPL/22242/2026 ABLAPL/8898/2026	STATE OF ODISHA SAILA PREPEKA VS	SAPAN KUMAR PAL VS	// LAXMIPUR /82 /2026 ()
343	D-ABLAPL/22283/2026 ABLAPL/8899/2026	STATE OF ODISHA AJIT KUMAR KUNDU @ TUKUNA KUNDU VS	SANJIB KUMAR BHANJADEO VS	// BAGHAMARI /236 /2026 ()
344	D-ABLAPL/22305/2026 ABLAPL/8900/2026	STATE OF ODISHA MD. RAHIM VS	ABHINANDAN PRADHAN VS	// DARGHA BAZAR /63 /2026 ()
345	D-ABLAPL/22415/2026 ABLAPL/8901/2026	STATE OF ODISHA MIR MUSALIM @ MIR MUSLIM VS	AMULYA RATNA PANDA VS	// JALESWAR /165 /2026 ()
346	D-ABLAPL/22265/2026 ABLAPL/8902/2026	STATE OF ODISHA SANJIB ROY VS	SATYA RANJAN MULIA VS	// SUKINDA /130 /2026 ()
347	D-ABLAPL/22106/2026 ABLAPL/8903/2026	STATE OF ODISHA RAMESH KUMAR NAYAK VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()
348	D-ABLAPL/22268/2026 ABLAPL/8904/2026	STATE OF ODISHA GADHIA @ TAPAS MALLIK VS	JAYANTA KUMAR MAJHI VS	// NILGIRI /155 /2026 ()
349	D-ABLAPL/22420/2026 ABLAPL/8905/2026	STATE OF ODISHA GOLAKA MALIK VS	MANOJ NAYAK VS	// BALIPATNA /289 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001524/2026
350	D-ABLAPL/22269/2026 ABLAPL/8906/2026	STATE OF ODISHA SUKANTA BHOI @ TIKI BHOI VS	TARA PRASAD MOHAPATRA VS	PURI TOWN /191 /2026 ()
351	D-ABLAPL/22107/2026 ABLAPL/8907/2026	STATE OF ODISHA SANTOSH SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()
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352	D-ABLAPL/22270/2026 ABLAPL/8908/2026	GOURA @ GOURANGA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /181 /2026 () //
353	D-ABLAPL/22291/2026 ABLAPL/8909/2026	PUSKAR NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /256 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000370/2024
354	D-ABLAPL/22108/2026 ABLAPL/8910/2026	NARAHARI PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
355	D-ABLAPL/22135/2026 ABLAPL/8911/2026	RUDRA NARAYAN ROUT @ BIBHUPRASAD RUDRANARAYAN ROUT @ BADAL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHUNTUNI /186 /2024 () //
356	D-ABLAPL/22292/2026 ABLAPL/8912/2026	RINKI SING @ RINKI SAHA @ LAXMI SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SAMBALPUR TOWN /228 /2026 () //
357	D-ABLAPL/22158/2026 ABLAPL/8913/2026	MD. FAZLE HAFIZ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KRUSHANANDAPUR /58 /2026 () //
358	D-ABLAPL/22297/2026 ABLAPL/8914/2026	GOUTAM KUMAR JENA @ GOUTTAM JENA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	BHOGRAI /55 /2019 () //
359	D-ABLAPL/22302/2026 ABLAPL/8915/2026	SUDHANSU SEKHAR MOHANTA VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	INFOCITY PS /249 /2025 () //
360	D-ABLAPL/22306/2026 ABLAPL/8916/2026	DIBYA KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	CDA-II /135 /2026 () //
361	D-ABLAPL/22424/2026 ABLAPL/8917/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	RASHMI RANJAN DAS VS	/ /0 () //
362	D-ABLAPL/20828/2026 ABLAPL/8918/2026	UTTAM KUMAR DANDPAT @ BIJU VS STATE OF ODISHA	DEBASNAN DAS VS	JHARPOKHARIA /260 /2025 () //
363	D-ABLAPL/22438/2026	SATYA NARAYAN DANDASENA	JYOTIRMAYA SAHOO	/ /0

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	ABLAPL/8919/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21559/2026 ABLAPL/8920/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /207 /2026 () //
365	D-ABLAPL/22440/2026 ABLAPL/8921/2026	RUSHI KUMAR PATEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
366	D-ABLAPL/21670/2026 ABLAPL/8922/2026	SUJIT KUMAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	KENDRAPARA /182 /2026 () //
367	D-ABLAPL/22036/2026 ABLAPL/8923/2026	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /441 /2026 () //
368	D-ABLAPL/22310/2026 ABLAPL/8924/2026	MURALIDHAR PARIDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BALIAPAL /334 /2026 () //
369	D-ABLAPL/22228/2026 ABLAPL/8925/2026	ISRAFIL SAHA VS STATE OF ODISHA	PITAMBAR PANDA VS	JALESWAR /269 /2026 () //
370	D-ABLAPL/22343/2026 ABLAPL/8926/2026	MAHADEV SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
371	D-ABLAPL/22347/2026 ABLAPL/8927/2026	KARUNAKAR DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /353 /2026 () //
372	D-ABLAPL/22376/2026 ABLAPL/8928/2026	V. VASABA RAO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BIDANASI /266 /2025 () //
373	D-ABLAPL/22344/2026 ABLAPL/8929/2026	KUNJABIHARI SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
374	D-ABLAPL/22161/2026 ABLAPL/8930/2026	SAHIL BAG VS	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /153 /2026 ()

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375	D-ABLAPL/22385/2026 ABLAPL/8931/2026	STATE OF ODISHA BIKASH KUMAR PATRA VS	SOUMYA JYOTI BISWAL VS	// / /0 ()
376	D-ABLAPL/22163/2026 ABLAPL/8932/2026	STATE OF ODISHA SUSMITA JENA VS	JAJATI KESHARI KHUNTIA VS	// BAISINGA /355 /2026 ()
377	D-ABLAPL/22171/2026 ABLAPL/8933/2026	STATE OF ODISHA SURYA NARAYAN SAHU VS	SANTOSH KUMAR MAHANTY VS	// K.NUAGAON /177 /2025 ()
378	D-ABLAPL/22176/2026 ABLAPL/8934/2026	STATE OF ODISHA BISHNU PRIYA KAR VS	SURYAKANTA DWIBEDI VS	// MARKAT NAGAR /233 /2026 ()
379	D-ABLAPL/22348/2026 ABLAPL/8935/2026	STATE OF ODISHA HARI BARALA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
380	D-ABLAPL/22390/2026 ABLAPL/8936/2026	STATE OF ODISHA SENTULA @ SMRUTI RANJAN DHAL VS	AMLAN MOHANTY VS	// BINJHARPUR /352 /2026 ()
381	D-ABLAPL/22349/2026 ABLAPL/8937/2026	STATE OF ODISHA BINAPANI GURU VS	BYOMAKESH TRIPATHY VS	// / /0 ()
382	D-ABLAPL/22391/2026 ABLAPL/8938/2026	STATE OF ODISHA CHANDAN GIRI VS	JAYANTA KUMAR MAJHI VS	// REMUNA /93 /2026 ()
383	D-ABLAPL/22394/2026 ABLAPL/8939/2026	STATE OF ODISHA BADAL KUMAR SWAIN VS	SHUBHENDU KUMAR PARIDA VS	// RAJNAGAR /267 /2026 ()
384	D-ABLAPL/22350/2026 ABLAPL/8940/2026	STATE OF ODISHA MITHUN BHOI VS	PRADEEP KUMAR KUNDU VS	// NIALI /502 /2026 ()
385	D-ABLAPL/22396/2026 ABLAPL/8941/2026	GAGAN BHOI GOLEKHA CHANDRA BEHERA VS	SURENDRA PRASAD BARIK VS	// BANSADA /117 /2026 ()
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386	D-ABLAPL/22353/2026 ABLAPL/8942/2026	KUNA @ BISWARANJAN GHOSH VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARIPADA SADAR /94 /2014 () //
387	D-ABLAPL/17150/2026 ABLAPL/8943/2026	ADIL ALLI VS STATE OF ODISHA	DEBASIS SAHOO VS	GHASIPURA /452 /2025 () //
388	D-ABLAPL/22359/2026 ABLAPL/8944/2026	MEHEBUB KHAN @ CHAGLU VS STATE OF ODISHA	MAHESH SETHI VS	SIMULIA /450 /2025 () //
389	D-ABLAPL/22360/2026 ABLAPL/8945/2026	SK. SADIA @ SADIK QUADRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /245 /2026 () //
390	D-ABLAPL/22177/2026 ABLAPL/8946/2026	SUTANAYA MAHAKUD VS STATE OF ODISHA(VIG.)	GANESWAR BEHERA VS	VIGILANCE PS (BERHAMPUR) /6 /2026 () //
391	D-ABLAPL/22186/2026 ABLAPL/8947/2026	SK KALIMUDDIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /216 /2026 () //
392	D-ABLAPL/22197/2026 ABLAPL/8948/2026	AJIT MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
393	D-ABLAPL/22448/2026 ABLAPL/8949/2026	DIPU DEHURY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	DHENKANAL SADAR /39 /2026 () //
394	D-ABLAPL/22138/2026 ABLAPL/8950/2026	CHANDRASEKHAR SAMAL VS STATE OF MAHARASHTRA	UPASANA BAL VS	// () //
395	D-ABLAPL/22548/2026 ABLAPL/8951/2026	SMRUTIRANJAN JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHAMNAGAR /302 /2026 () //
396	D-ABLAPL/22407/2026 ABLAPL/8952/2026	PRITAM KUMAR BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	MAHILA P.S.(BBSR) /241 /2026 () //
397	D-ABLAPL/22408/2026	SEIKH RAHIM	TUKUNA KUMAR MISHRA	KORAPUT TOWN /210 /2026

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	ABLAPL/8953/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22409/2026	UPASI @ BIDYADHARA DAS	JAYAKRISHNA MOHAPATRA	BANSADA /180 /2026
	ABLAPL/8954/2026	VS STATE OF ODISHA	VS	() //